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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/200/2016
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. MOHAN KUMAR

COUNSEL FOR 1ST 104TH
RESPONDENTS

[Signature]

A. M. ILANGO

COUNSEL FOR
PETITIONER

[Signature]

ORDER

Counsel representing both parties present. Counsel for petitioner filed CA-29/2016. Counsel for respondents prayed for a week's time to file counter to CA. Time extended with a direction to file counter in advance by serving a copy to the other side. Counsel for petitioner is directed to file a rejoinder, if any, by the next date of hearing. Put up on 17.11.2016 at 10.30 A.M.

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)